IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B. A. No. 3615 of 2020

Ramiya Marandi … Petitioner

Versus

The State of Jharkhand … Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Avishek Prasad, Adv.
For the State : Mr. V.K. Sinha, Addl. P.P.

02 / 14.09.2020 Heard the parties through Video Conferencing.

As prayed by learned counsel for the petitioner, list this case after two weeks.

(**ANIL KUMAR CHOUDHARY, J.)**

Smita/-